

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Excise Appeal No.70239 of 2018

(Arising out of Order-in-Appeal No. NOIDA-EXCUS-001-APP-803-17-18 dated 30/08/2017 passed by Commissioner of Central Goods & Services Tax (Appeals), Noida)

M/s Dharampal Premchand Ltd.

.....Appellant

VERSUS

Commissioner of Central Excise, Noida

....Respondent

APPEARANCE:

Shri T.R. Rustagi, Advocate for the Appellant
Shri Sandeep Kumar Singh, Shri Pawan Kumar Singh & Shri Pradeep Kumar Dubey, Authorised Representative for the Respondent

CORAM:

HON'BLE SMT. ARCHANA WADHWA, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

Date of Hearing : 25 July, 2019
Date of Decision : 06 November, 2019

The appeal is rejected. For order, see order of date in Excise Appeal No.70031 of 2018.

Sd/-
(Archana Wadhwa)
Member (Judicial)

Sd/-
(Anil G. Shakkarwar)
Member (Technical)

Lks